

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

SUCHITRA FINANCE AND TRADING COMPANY LIMITED

Registered office: "Draupadi Mansion", 11, Brabourne Road, 5th Floor,
Room No. 504, Kolkata-700 001, West Bengal

This Corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original Public Announcement (PA) appeared on June 30, 2010 to the shareholders of **Suchitra Finance and Trading Company Limited** by **Marigold Investrade Private Limited** (*the "Acquirer"*), pursuant to Regulation 10 and Regulation 12 in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 1997 and subsequent amendments thereto (the 'SEBI (SAST) Regulations').

1. The Schedule of activity pertaining to the Open Offer has been changed and shall be read as under:-

SCHEDULE OF THE MAJOR ACTIVITIES OF THE OFFER

SR. NO.	ACTIVITY	ORIGINAL SCHEDULE DAY AND DATE	REVISED SCHEDULE DAY AND DATE
1	Specified Date	Friday, July 23, 2010	Friday, July 23, 2010
2	Last Date for a Competitive Bid(s)	Wednesday, July 21, 2010	Wednesday, July 21, 2010
3	Date by which Letter of Offer will be dispatched to the Shareholders	Wednesday, August 11, 2010	Friday, August 27, 2010
4	Offer Opening Date	Friday, August 20, 2010	Wednesday, September 1, 2010
5	Last Date for the Revision of the Offer Price / Number of Equity Shares.	Monday, August 30, 2010	Thursday, September 9, 2010
6	Last date to withdraw acceptance tendered by shareholders	Friday, September 3, 2010	Wednesday, September 15, 2010
7	Offer Closing Date	Wednesday, September 8, 2010	Monday, September 20, 2010
8	Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched.	Thursday, September 23, 2010	Tuesday, October 5, 2010

The above dates, wherever appeared in the original Public Announcement should be read accordingly.

2. At the Para 9.10 of Public Announcement, the email address of the Registrar to the offer i. e. Niche Technologies Private Limited should be read as nichetechpl@nichetechpl.com in place of nitchetechpl@nichetechpl.com

All other terms and conditions of the Offer as set forth in the PUBLIC ANNOUNCEMENT are unchanged.

The Acquirer, Marigold Investrade Private Limited and its Directors, accept full responsibility for the information contained in this Corrigendum to Public Announcement and are responsible for the fulfillment of each of their obligations in terms of the SEBI (SAST) Regulation, 1997.

This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in

MANAGER TO THE OFFER



CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Ms. Swati Agrawal

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